

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

O.C.P. (IB)/56(KB)2019
IA(I.B.C)/1826(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX PROJECTS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Applicant
Mr. R. Banerjee, Adv.
Mr. K. Tibarewalla, Adv.

Ms. Shweta Dubey, Adv.] for Respondent No.1 in IA 1826 of 2023.
Mr. Atul Sureka, Adv.
Ms. Kanishka Prasad, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1826(KB)2023:**
 - a. Registry is directed to issue notice to the CoC by way of speed post and by email and file tracking information on record.
 - b. CoC shall file Reply Affidavit, if any, within a period of two days. RP shall also file Reply Affidavit within a period of two days.
 - c. Post this matter thereafter on **10.11.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**